

**Central Administrative Tribunal
Principal Bench**

**CP-436/2018
in
OA- 464/2018**

New Delhi, this the 10th day of August, 2018

**Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

1. Naveen
Aged about 27 years
D/o Sh. Sukhbir Singh
R/o H. No. 555
Salahpur Mazra Dabas
Delhi-110081
Mob. No. 9911020718
Post :Special Education Teacher
Post Code : 87/17
Group - B
2. Ms. Sonia Rana
Aged about 29 years
W/o Sh. Bal Kishan
R/o G-4/159, Sector-16, Rohini
New Delhi – 110089
Mob. No. 9555725829
Post :Special Education Teacher
Post Code : 87/17
Group - B

....Petitioners

(By Advocate : Mr. Ashutosh Dixit for Mr. Anuj Aggarwal)

Versus

1. Sh. Anshu Prakash
The Chief Secretary
Govt. of NCT of Delhi
Delhi Secretariat, I.P. Estate
New Delhi-110002
2. Sh. Prakash Javadekar
The Secretary
Union of India
Ministry of Human Resource & Development
Shastri Bhawan
New Delhi - 110001

3. Ms. Gitanjali Gupta
 The Chairman
 Delhi Subordinate Services Selection Board (DSSSB)
 FC-18, Institutional Area
 Karkardooma, Delhi – 110092.

4. Ms. Saumya Gupta.
 Directorate of Education
 Govt. of NCT of Delhi
 Old Secretariat Building
 Civil Lines, Delhi - 110054

5. Ms. Anita Karwal
 The Chairman
 Central Board of Secondary Education (CBSE)
 Shiksha Kendra, 2, Community Centre
 Preet Vihar, Delhi – 110 092

...Contemnors/Respondents

(By Advocate : Mr. Anuj Kumar Sharma for R-1, R-3 & R-4)

ORDER (ORAL)

Hon'ble Ms. Nita Chowdhury, Member (A)

Both the parties appear.

Learned proxy counsel for petitioners informs that the CP has been rendered infructuous and seeks to withdraw the same. Respondents also informs that in compliance with the order, Admit Cards had been issued. Accordingly, CP 436/2018 is now dismissed as infructuous. Notices issued to the respondents are discharged.

(S.N. Terdal)
Member (J)

(Nita Chowdhury)
Member (A)

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